

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH MUMBAI

ORIGINAL APPLICATION NO:304/2000

DATE OF DECISION:25.9.2000

Shri M.U. Godghate and others. Applicant.
Shri S.P. Kulkarni. Advocate for
Applicant.

Versus

The Union of India and others. Respondents.
Shri V.S. Masurkar Advocate for
Respondents

CORAM

Hon'ble Shri B.N.Bahadur Member(A)

Hon'ble Shri S.L.Jain, Member(J)

- (1) To be referred to the Reporter or not?
- (2) Whether it needs to be circulated to other Benches of the Tribunal?
- (3) Library.

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(B.N.BAHADUR)
Member(A)

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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO:304/2000

MONDAY the 25th day of SEPTEMBER 2000

CORAM: Hon'ble Shri B.N. Bahadur, Member (A)

Hon'ble Shri S.L.Jain, Member (J)

1. Mahesh Uddhavrao Godghate
Residing at
Mhatre Apartments, 'B' Wing
3/5, Tisgaon Road,
PO: Kalyan (East), Thane.
2. Avinash Bhimrao Ingale
Residing at
'Shivam', A/J Behind Guru
Nanak School PO: Kalyan (West)
Dist. Thane.
3. Mohanrao Lalasaheb Pawar
Residing at B-21 / 21 / 4
P & T Colony Sahar, Mumbai.

...Applicants

By Advocate Shri S.P. Kulkarni.

V/s

1. Union of India through
Divisional Engineer
Telecom Q.A. Circle
PO: Mumbai.
2. The Divisional Engineer
(Planning)
Office of the General
Manager (Telecom) Raigad
Wireless Station Compound
Santacruz (W) Mumbai.
3. Chief General Manager
Telecom Q.A. Circle
P.O. Bangalore.

...Respondents

By Advocate Shri V.S. Masurkar.

ORDER (ORAL)

{Per Shri B.N.Bahadur, Member (A)}

Shri S.P.Kulkarni counsel for the Applicant and Shri V.S. Masurkar, counsel for the Respondents have been heard at some length.

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